

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/2978 /A

From :- Smti. Pronita Morang
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 6th May, 2025.

Sub:- **Casual leave.**

Ref:- JHD/I/2025/10/1594 dated 03.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.05.2025, along with station leave permission, with the official vehicle, from the evening of 09.05.2025 till the morning of 14.05.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/2979 /A, dated 6.5.2025

Copy to:

✓ The Project Manager, Gauhati High Court.

@
06.05.25

JT. REGISTRAR (VIGILANCE)

B. S. S.